

(C1)

Central Administrative Tribunal
Principal Bench

O.A. No. 1530 of 1996

New Delhi, dated this the 1st February, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Rajeev Tyagi,
Const. No. BL No. 7563/DAP,
S/o Shri Ram Niwas Tyagi,
R/o F. 1-1/4707 Gali No.4,
Balbir Nagar Extension,
Shahdara,
Delhi-110032. Applicant

(By Advocate: Shri Ashish Kalia)

Versus

Union of India through

1. The Secretary,
Staff Selection Commission,
Block No. 12, CGO Complex,
Lodhi Road, New Delhi-110003.
2. The Dy. Director (NR),
Staff Selection Commission,
Ministry of Personnel, Public Grievances &
Pensions,
Block No. 12, CGO Complex,
Lodhi Road,
New Delhi-110003. Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Kalia states that applicant's grievance
has been ~~remedied~~ by respondents, and for that
reason the O.A. has become infructuous. Under the
circumstances, the O.A. is dismissed as having
become infructuous.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/